

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/3882/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
Member, MACT  
Barpeta, Assam.

Dated Guwahati the 26<sup>th</sup> August, 2021.

Sub: **Station leave permission.**

Ref:- No. MACT(B)/416 dated 25.08.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 26.08.2021 till the morning of 31.08.2021**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

3884

**Memo NO.HC.VII-16/2002/3883-1** dated 26.8.2021  
Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
2. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
Rda